

FORM A	
PUBLIC ANNOUNCEMENT	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF MEDICARE SERVICES (INDIA) PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	Medicare Services (India) Private Limited
2. Date of incorporation of corporate debtor	09/02/1989
3. Authority under which corporate debtor is incorporated / registered	ROC Kolkata
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U66010WB1989PTC046197
5. Address of the registered office and principal office (if any) of corporate debtor	Paul Mansion 6b Bishop Lefroy Rd Ground Fir, Kolkata, West Bengal, India, 700020.
6. Insolvency commencement date in respect of corporate debtor	29/01/2025
7. Estimated date of closure of insolvency resolution process	28/07/2025
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr Seikh Abdul Salam IP Registration No. IBBI/PA-003/PA-ICAI-N-00250/2019-2020/12966
9. Address and e-mail of the interim resolution professional, as registered with the Board	64J, Linton Street, P.S. Beniapur, Kolkata, West Bengal - 700014, saliam10695@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	crp.mcp25@gmail.com 64J, Linton Street, P.S. Beniapur, Kolkata, West Bengal - 700014.
11. Last date for submission of claims	12/02/2025
12. Classes of creditors, if any, under clause (b) of sub-section (5A) of section 21, ascertained by the interim resolution professional	NA
13. Names of insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at :	Weblink : https://ibbi.gov.in/en/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Medicare Services (India) Private Limited on 29/01/2025

The creditors of Medicare Services (India) Private Limited are hereby called upon to submit their claims with proof on or before 12/02/2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Seikh Abdul Salam

Date : 31.01.2025
Place : Kolkata

No. IBBI/PA-003/PA-ICAI-N-00250/2019-2020/12966

